Shiv Gopal Mishra,
Registrar General,
High Court of
Judicature
at Patna.

शिव गोपाल मिश्र,
महानिबंधक,
पटना उच्च न्यायालय,
पटना।

Letter No 37035 **/ File No. XXIV-63-2016/ A.D.(Apptt.)**

Dated, Patna the 23rd **April, 2026**

To,

The Secretary to the Govt. of Bihar,
Social Welfare Department, Patna.

Sub : Regarding appointment of Counsellors in the Family Courts of Bihar as per Family Court Act.

Sir,

In inviting a reference to this Court's letter no- 31139 dated- 07.04.2026, on the subject noted above, I am directed to say that no response has been offered in compliance of the aforesaid letter relating to appointment of Counsellors in the Family Courts of Bihar as per Family Court Act.

I, therefore, request you to submit action taken report in the matter abovesaid, as the same is to be placed before Hon'ble Court.

This may be treated as most urgent.

Yours faithfully

Registrar General

Office: 0612-7158601, 2504111, FAX: 0612-2504088, Email id: rg.pathc@indiancourts.nic.in

All Communications Should be Addressed to the Registrar by Designation and not by Name